

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.788

TO BE ANSWERED ON THE 01ST MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

ESPOINAGE SCANDAL

788. SHRI KAUSHALENDRA KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken note of arrest of many people as well as employees of many corporate offices by Delhi Police Crime Branch in connection with documents leaks from Ministry of Petroleum and Natural Gas, Ministry of Coal and Ministry of Power etc.; and

(b) if so, the status of the investigation and action taken against the culprits?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) & (b): Delhi Police has reported that 13 persons involved in obtaining/stealing/procuring official documents by trespassing the offices of Ministry of Petroleum and Natural Gas at Shastri Bhawan, New Delhi have been arrested vide FIR No. 17 dated 18/02/2015 u/s 457/380/468/471/120-B/34 IPC at PS Crime Branch. Chargesheet of the case has been filed by Delhi Police and the case is sub-judice.

Three persons involved in obtaining/stealing/procuring official documents by trespassing the offices of Ministry of Coal at Shastri Bhawan and Ministry of Power at Shram Shakti Bhawan, New Delhi have been arrested vide FIR No. 20/15 dated 22.02.2015 PS Crime Brance u/s 457/380/468/471/120B/34 IPC. Chargesheet of the case has been filed by Delhi Police and the case is sub-judice.
